

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI**

O.A No.1774/2016

New Delhi this the 12th day of July, 2016

**Hon'ble Mr. Justice M. S. Sullar, Member (J)
Hon'ble Mr. V. N. Gaur, Member (A)**

Sh. Rickky (Aged 27 years) unemployed
S/o. Sh. Lakshmi Narayan,
R/o. A-29/4, West Karawal Nagar,
Delhi-110 094.

....Applicant

(By Advocate: Mr. D. C. Yadav)

Versus

Delhi Subordinate Services Selection Board,
FC-18, Institutional Area, Karkardooma,
Delhi-110 092.

...Respondent

O R D E R (O R A L)

Justice M. S. Sullar, Member (J) :

At the very outset, learned counsel intends to withdraw the O.A, to enable the applicant to file a fresh O.A after removing the defects.

2. Therefore, the O.A is hereby, dismissed as withdrawn with the aforesaid liberty, as prayed for.

(V. N. Gaur)
Member (A)

(Justice M. S. Sullar)
Member (J)

/Maya/